

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No.568 of 2020

Sabiha Yunus	Petitioner
	Versus			
State of Jharkhand & Others	Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner	: Mr. Saurav Arun, Advocate
For the Opp. Nos.1-3	: Mr. Deepak Kumar Dubey, A.C. to A.A.G.II
For the O.P. No.4	: Mr. Akash Deep, Advocate

05/26.03.2021 Heard Mr. Saurav Arun, learned counsel for the petitioner and Mr. Deepak Kumar Dubey, learned counsel for the opposite party nos.1, 2 and 3 as well as Mr. Akash Deep, learned counsel for the opposite party no.4.

This contempt petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Deepak Kumar Dubey, learned counsel for the opposite party nos.1, 2 and 3 as well as Mr. Akash Deep, learned counsel for the opposite party no.4 both are seeking four weeks' time for filing show cause.

Earlier time was allowed for filing the show cause.

Post this matter after four weeks on the assigned day.

(Sanjay Kumar Dwivedi, J.)

Anit